

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Application No.201/01026/2017

Indore, this Thursday, the 15th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sohanlal Yadav, S/o Late Shri Sukhlal Yadav,
 Age 59 years, Driver Grade I, O/o Chief Commissioner
 Customs, Central Excise & Central GST, Raipur
 (Chhattisgarh), Permanent R/o 78, Keshavnagar,
 Kodarya, Mhow-453441, District Indore **-Applicant**

(By Advocate – None)

V e r s u s

1. Union of India, through Secretary,
 Ministry of Finance, North Block, New Delhi-110001
2. Chief Commissioner, Customs, Central Excise & Central GST,
 48 Administrative Area, Arera Hills, Hoshangabad Road,
 Bhopal-4622027
3. Chief Commissioner, Customs, Central Excise & Central GST,
 Near Hari Bhomi Press, Tikrapara, Raipur-492001 **- Respondents**

O R D E R (ORAL)

By Uday Kumar Varma, AM

Shri P.J.Mehta, learned counsel submits that he has no instructions from the applicant.

2. It is seen that ever since this matter has been filed on 13.12.2017 there has been once a request to hear this case at Jabalpur when the matter came up for hearing on 06.02.2018. The

applicant was not present at Jabalpur and again on 13.03.2018 when the matter came up for hearing at Indore the applicant was again not present.

3. Given the facts it seems that applicant has lost interest in pursuing this matter and it seems appropriate that the O.A. be dismissed in default and for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Uday Kumar Varma)
Administrative Member

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